## FORM 15

## <sup>2</sup>[THE DESIGNS ACT, 2000] REQUEST FOR CERTIFIED COPY

(See section 26 and rule 41)

<sup>3</sup> [For Fee see First Schedule]	
Alnsert number and class of design.	In the matter of Design No. <sup>A</sup>
BInsert name, address and nationality.  CSet out the particulars which the Controller is requested to certify.	I (or We) <sup>B</sup>
	and to send the certificate to  The purpose for which the certificate is required is as follows:—
	Dated this day of20
<sup>p</sup> To be signed by the applicant or authorised agent.	To The Controller of Designs, The Patent Office,